

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

5) IA/3360/2022
C.P. (IB)/1139(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.11.2022**

NAME OF THE PARTIES: SANDHYA DINESH SANCHETI

VS TRIMURTI FOODTECH PRIVATE LIMITED

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appear for the Petitioner, Mr. Amir Arsiwala, Counsel appearing for the
RP is present through virtual hearing.

List this matter on its regular date on **08.12.2022** for appearance of the
petitioner/ dismissal of the petitioner. High on Board.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

/K/